

Unleaded petrol was introduced in the four metropolitan cities on 1.4.95 for catalytic convertor fitted vehicles. The second phase would cover all capitals of States & Union Territories by December, 1998. This is likely to be progressively implemented throughout the country by 01.04.2000;

Enforcement of standards for control of vehicular emission through State Transport Authorities;

Government of Delhi has been impressed upon to induct more buses (preferably high capacity buses) to augment its fleet strength and to phase out the old buses;

Industries have been directed to install necessary pollution control equipment within a stipulated time-frame and legal action is taken against the defaulting units.

Environmental guidelines have been evolved for siting and operation of industries.

Fiscal incentives are provided for installation of pollution control equipment and also for the shifting of industries from congested areas.

Customs and excise duty exemption are provided to the industries for pollution control/monitoring equipment.

A scheme for setting up of Common Effluent Treatment Plants (CETPs) in clusters of small-scale industrial units is under implementation.

Public awareness campaigns on the effects of pollution have been launched.

A network of ambient air and water quality monitoring stations have been set up.

More stringent norms for vehicular emissions have been notified under the Motor Vehicles Rules, 1989 which have come into force from April, 1996.

पर्यावरण के संरक्षण में लगे सैचिछक संगठन

356. श्री शमशेर सिंह सुरजेवाला:
श्री अजीत जोगी:

क्या पर्यावरण और वन मंत्री यह बताने की कृपा करेंगे कि:

(क) उन सैचिछक संगठनों के नाम क्या हैं जो सरकारी अनुदान की सहायता से पर्यावरण के संरक्षण में लगे हुए हैं;

(ख) इस उद्देश्य के लिये विभिन्न सैचिछक संगठनों को अनुदान की कितनी धनराशि दी गई है; और

(ग) उन कार्यों का ब्यौरा क्या है, जिनके लिये अनुदान दिया गया है?

पर्यावरण और वन मंत्री (प्रो० सैफुद्दीन सोज़):

(क) से (ग) जिन सैचिछक संगठनों को पिछले तीन वर्षों के दौरान केन्द्र सरकार द्वारा विभिन्न पर्यावरणीय संरक्षण गतिविधियों जैसे बंजरभूमि के वनीकरण, जागरूकता पैदा करना आदि के लिए अनुदान सहायता दी गई है, उनके नाम संलग्न अनुपत्र पर हैं। [देखिए परिशिष्ट 182, अनुपत्र सं०7]

Linking up of 12th Standard Certificate and Saksharta Abhiyan

357. SHRI SATISH PRADHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have taken any decision to link up the 12th standard certificate and Saksharta Abhiyan; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) No, Sir.

(b) Does not arise.